

**Annexure-4**

Name of the Corporate Debtor : T R S Technology Private Limited

Name of the IRP : Sanjay Agrawal

Insolvency Commentment Date : 16th December-2022 (Order received on 22nd December'2022)

**List of Creditors as on 13th January, 2023**

As per regulation-13(2)(ca) of IBBI (Insolvency Resolution Process of Corporate Persons) Regulations-2016

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

S.N.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed (in Rs.)	Amount of claim admitted	Nature of claim	Amount covered by Guarantee	Whether related party? (Yes/No)	% Voting Share in CoC					
1	Rup Tradecom Private Limited	05/01/2023	23,499,178	16,000,000		Not Available	Yes	0.00%	-	-	-	7,499,178	**
2	Winsome Finance Pvt. Ltd.	05/01/2023	7,130,637	-		Not Available	Yes	0.00%	-	-	-	7,130,637	***
			<b>30,629,815</b>	<b>16,000,000</b>	-	-		<b>0.00%</b>		-	-	<b>14,629,815</b>	

**Remarks:**

\*\* Claims have been provisionally admitted for principal amount on the basis of Form-C, Declaration and affidavit and amount verifiable as per books of accounts of corporate debtor. Pending additional information asked from financial creditors particularly in respect of interest claimed and verification of accounts books and other records of Corporate Debtor amount of claim admitted may change subsequently. Financial Creditor is a related party as per definition given in S 5(24)(j) of the IBC Code'2016, holding more than 20% voting right.

\*\*\* Claims have not been admitted and rejected on the ground that Form C along with declarations as per the affidavit not being signed by Director/Manager/Secretary or by a person duly authorized by the board of director so the amount of claim has been kept under verification.